


ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2020

NAME OF THE COMPANY: Supriyo Kumar Chaudhary (RP of JVL Agro Industries Ltd) V/s Jhunjhunwala Gases Pvt Ltd & Ors

SECTION OF I & B CODE: 60(5) IBC

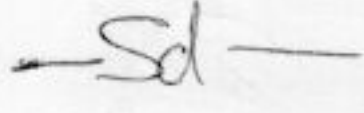
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	YASH TANDON	Adv	For R.P	
2.				

CA NO.26/2020 IN CP NO.(IB)223/ALD/2018

Sh. Yash Tandon, Advocate for the RP is present.

Put up this matter on 4th March, 2020 along with CP NO.(IB)223/ALD/2018 in CA NO.35/2020.

Dated: 12.02.2020



**(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)**

Typed by :
Kavya Prakash Srivastava
(Stenographer)